

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1441
TO BE ANSWERED ON THE 8TH DECEMBER, 2015

SPECIAL AGRICULTURE ZONE

1441. SHRI Y.V. SUBBA REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it is true that recently Dr. M.S. Swaminathan has written to the Agriculture Minister to classify all good farm land as Special Agriculture Zone;
- (b) whether it is also true that he recommended for including farmers in land acquisition when agriculture land is proposed to be acquired for other purposes;
- (c) if so, the details thereof; and
- (d) the views of the Ministry on the above suggestions?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI MOHANBHAI KUNDARIA)

- (a): Yes, Madam. Dr. Swaminathan has recommended to declare areas characterized by fertile soils capable of sustaining two to three good crops a year as a Special Agricultural Zone (SAZ).
- (b): No, Madam.
- (c) & (d): Question does not arise.
